

Court No. - 7

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 950 of 2020

Petitioner :- Man Mohan Mishra

Respondent :- High Court Of Judicature At Allahabad And 3 Others

Counsel for Petitioner :- Vinayak Mithal, Dileep Kumar (Senior Adv.), Rajrshi Gupta

Counsel for Respondent :- C.S.C., Ashish Mishra

Hon'ble Pritinker Diwaker, J.

Hon'ble Subhash Chandra Sharma, J.

Sri Rajrshi Gupta, learned counsel for the petitioner, Sri Ashish Mishra, learned counsel for respondent no.1 (through video conferencing) and Sri S A Murtaza, learned AGA for the State-respondents 2 and 3.

Issue notice to respondents 2 and 3.

As the respondents have entered their appearance through respective counsels, petitioner is not required to take steps.

State Counsel to file counter affidavit within two weeks.

List this case on 14.10.2020.

Order Date :- 24.9.2020

RKK/-